

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:480

ANSWERED ON:03.03.2005

ELIGIBILITY CRITERIA FOR PARTICIPATION IN WELFARE SCHEMES

Rawat Shri Dhan Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) The details of the eligibility criteria for participation in the welfare schemes and programmes of the Ministry;
- (b) Whether there is any mechanism or agency to review the realization of objectives set under the schemes and programmes financed by the Ministry;
- (c) If so, the details thereof; and
- (c) The details of such reviews undertaken during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) The Ministry of Social Justice and Empowerment releases central assistance to implement schemes/programmes for welfare of Scheduled Castes, Other Backward Classes, Minorities, persons with disabilities, elderly persons, children in need of care and protection and victims of alcoholism and substance abuse. The details of these schemes including eligibility criteria etc. are available on the website of this Ministry (<http://socialjustice.nic.in>).

(b)& (c) Yes, Sir. Performances of all the schemes are monitored on quarterly basis by the Planning Commission in addition to regular internal review meetings. Annual Review meetings with State Government's Welfare Secretaries are also held. The performance of NGO's is monitored through the audited financial statements of annual reports/half yearly progress reports. Annual inspections are conducted by State Governments, Ministry's representatives and authorized agencies such as the National Institutes. Independent evaluation studies are also undertaken.

(d) Conferences of State Welfare Secretaries were held during July 2002 and August 2004. 87 evaluation studies have also been sponsored during 2001-02, 2002-03 and 2003-04.